

26. Another Head of State whom we had the pleasure of welcoming amidst us recently was His Majesty the King of Afghanistan, with whom we have had very friendly and cordial talks.

27. Members of Parliament, I have briefly touched upon some of the issues that confront us today. You will have an opportunity to get a fuller picture of the Government's policies and programmes in these and other matters in due course. Your present session will be a short one, confined to the transaction of certain essential financial and budgetary business. You will be meeting again shortly to consider further business.

28. Bills will be introduced in the current session to replace:—

- (1) The Mineral Products (Additional Duties of Excise and Customs) Amendment Ordinance, 1966;
- (2) The Essential Commodities (Second Amendment) Ordinance, 1966;
- (3) The Land Acquisition (Amendment and Validation) Ordinance, 1967; and
- (4) The Representation of the People (Amendment) Ordinance, 1967.

The Armed Forces (Special Powers) Continuance Bill will also be introduced.

29. A statement of the estimated receipts and expenditure of the Government of India for the financial year 1967-68 will be laid before you

30. It is a matter of distress to us that President's rule had to be introduced in Rajasthan. It is our earnest hope that it will not be necessary to continue this arrangement for long and that it will be found possible early to restore responsible government.

A statement of the estimated receipts and expenditure of the Government of

Rajasthan for the financial year 1967-68 will also be laid before you.

I wish you success in your endeavours.

12.13 hrs.

OBITUARY REFERENCES

Mr. Speaker: I have to inform the House of the sad demise of eight of our friends, namely Shri Sadashiv Govind Barve, Dr. Gopichand Bhargava, Dr. Lanka Sundaram, Shri Radhelal Vyas, Shri Algu Rai Shastri, Shri Sadath Ali Khan, Shrimati V. Vimla Devi and Shri Apurva Kumar Chanda.

Shri Sadashiv Govind Barve was elected to this House from the Bombay North East Constituency of Maharashtra. He passed away at New Delhi on the 6th March, 1967 at the age of 52.

Dr. Gopichand Bhargava was a Member of the Constituent Assembly of India during the year 1946. He passed away at Chandigarh on the 28th December, 1966 at the age of 78.

Dr. Lanka Sundaram was a Member of the First Lok Sabha during the years 1952-57. He passed away at New Delhi on the 8th January, 1967 at the age of 63.

Shri Radhelal Vyas was a Member of the Provisional Parliament, First Lok Sabha, Second Lok Sabha and Third Lok Sabha during the years 1960-67. He passed away at Indore on the 13th January, 1967, at the age of 59.

Shri Algu Rai Shastri was a Member of the Constituent Assembly of India, Provisional Parliament and First Lok Sabha during the years 1946-57. He passed away at Lucknow on the 12th February, 1967, at the age of 67.

Shri Sadath Ali Khan was a Member of the First Lok Sabha and second Lok Sabha during the years 1952-61. He passed away at New Delhi on the 23rd February, 1967, at the age of 51.

Shrimati V. Vimla Devi was a Member of the Third Lok Sabha during the years 1962-66. She passed away at Eluru on the 1st March, 1967, at the age of 43.

Shri Apurva Kumar Chanda was a Member of the Central Legislative Assembly of India during the years 1937-39. He passed away at New Delhi on the 14th March, 1967 at the age of 74.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi):

Mr. Speaker, Sir, I rise to pay homage to the eight distinguished Parliamentarians who have passed away during this brief inter-session period. You have yourself named them

Dr. Gopichand Bhargava was a veteran freedom fighter. He was a disciple in Lala Lajpat Rai and worked especially in Harijan and Khadi movements. Shri Algu Rai Shastri was also closely connected with the freedom movement and his interest lay in working for backward agricultural communities. Both of them functioned in many other fields as well

Dr. Lanka Sundaram and Shri Sadath Ali Khan were able Parliamentarians. Dr. Lanka Sundaram was a noted economist and writer. Shri Sadath Ali Khan was a writer, a journalist and a poet. Both of them made a mark in diplomacy as well.

Shri Radhelal Vyas was with us in the Third Lok Sabha, as indeed was Shrimati V. Vimla Devi. She was energetic and able and you yourself will remember how she often enlivened the proceedings of the House.

In the olden days, Shri Radhelal Vyas was specially interested in Con-

stitutional reform in the Princely States. He was a member of many important committees of the House.

Shri Sadashiv Govind Barve was a Member of the Planning Commission. He was with us till very lately. We were hoping for much greater service to this House from him and his association with us in many fields of activity. He was an economist and an able administrator.

Shri Apurva Kumar Chanda was greatly admired as a teacher who moulded the minds and tastes of two generations in Bengal.

We mourn the loss of these distinguished Parliamentarians. I should like to express our sentiments of deepest grief and sympathy and we would request you, Sir, to convey these sentiments on our behalf to the bereaved families.

Shri M. R. Masani (Rajkot): May I, on behalf of those who occupy these benches, associate myself with what you, Sir, and the Leader of the House have said? Apart from being members of this House and colleagues of ours at one stage or another, several of them were personal friends of many of us and we join you, Sir, and the whole House in mourning their loss.

Mr. Speaker: The House may stand in silence for a short while.

(The Members stood in silence for a short while).

12.20 hrs.

RE MOTIONS FOR ADJOURNMENT AND NO-CONFIDENCE MOTION

Shri P. K. Deo (Kalahandi): We had submitted and we had given notice of several motions for adjournment. We thought that this would be the most appropriate time to censure the Government by tabling a motion for adjournment on the Rajasthan issue.

This Rajasthan question has been agitating the mind of everybody. It is a matter of grave concern to everybody in this country and in this House. The way the Central Gov-